

**Subsidised Industrial Housing Scheme**

34. { Shri P. K. Kodiyam:  
Shri Ram Krishan:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the progress so far made in the implementation of the Subsidised Industrial Housing Scheme since the beginning of the Second Plan period; and

(b) the total amount so far advanced by the Central Government under this Scheme?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (b) A Statement is laid on the Table of the House. [See Appendix I, Annexure No 15].

**चर भूमि**

35. { श्री नवल प्रभाकर:  
श्री बोडवार :  
श्री रघुनाथ सिंह :  
पंडित डा० ना० तिवारी :  
श्री सुगन्धी :  
श्री भागवी :  
श्री सिद्धनंजप्पा :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि

(क) क्या कच-बिहार के तिस्ता-पेस्त की चर भूमि पर पाकिस्तानियों ने हाल ही में अधिकार कर लिया है ; और

(ख) यदि हा, तो इस सम्बन्ध में सरकार ने क्या कार्यवाही की है ?

प्रधान मंत्री तथा वैदेशिक-कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) और (ख) १४ दिसम्बर, १९५८ को पच्छीस पाकिस्तानी राष्ट्रियों ने ग्राम झार सिसेधवर, याना हल्दीवागी, कच-बिहार के तीस्ता-पायेस्ती की चर भूमि पर अधिकार कर लिया। भारतीय पुलिस के पहुंच जाने पर वे क्षेत्र को छोड़ कर चले गये।

पश्चिम बंगाल सरकार ने पूर्व पाकिस्तान सरकार के पास कड़ा विरोध पत्र भेजा है और ऐसे रजाल्यक उपाय करते हैं कि इस तरह का अतिक्रमण फिर न हो।

Handloom Research Institute, Bombay

36. Shri Warior: Will the Minister of Commerce and Industry be pleased to state:

(a) the details of the work done by the Handloom Research Institute, Bombay; and

(b) the amount spent in 1958 for the Institute?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) No such Institute has been set up by the Central Government.

(b) Does not arise.

**Employment Exchanges**

37. { Shri D. C. Sharma:  
Shri D. A. Katti:  
श्री राम कृष्णन:  
श्री ओझा:  
श्री पंगारकर:

Will the Minister of Labour and Employment be pleased to lay a statement showing:

(a) the total number of persons registered with the Employment Exchange, during the year, 1958, State-wise;

(b) the total number of vacancies notified to the Exchanges during the same period, State-wise.

(c) the total number of persons who actually got jobs during the above period, State-wise;

(d) whether any change in the occupational distribution of employment seekers has been noticed; and

(e) the total number of Scheduled Castes people who registered themselves with the Employment Exchanges during 1958 and the number